ITEM NO.18 COURT NO.1 SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 1420/2026

PRIYANKA Petitioner(s)

VERSUS

UNION OF INDIA & ANR. Respondent(s)

Date : 06-11-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MRS. JUSTICE V. MOHANA

For Petitioner(s) :Mr. Siddhant Sharma- 3228, AOR
Mr. Prafull Bhardwaj, Adv.
Mr. Snehil Himanshu, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following

O R D E R

Issue notice, returnable on 25.11.2026.

(NITIN TALREJA) (PREETHI DILEEP KUMAR)
ASTT. REGISTRAR-cum-PS DY. REGISTRAR

Signature Not Verified
Digitally signed by
NITIN TALREJA
Date: 2026.11.06
17:22:39 IST
Reason: